

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) No.513/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Maldar Barrels Pvt Ltd.-Vs-Pearson Drums & Barrels Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Vijayotirmoy Bagchi - CFO } corporate Debtor Bagchi
 2. A. K. Upadhyay - Sr. Counsel } 04/01/2018
 (Adv) 4/1/18
 Mr. RATNANKO BANERJI, SR. ADV }
 Mrs. Mayur Khandarparkar }
 Mr. Rishabh Jaiswal } Advocate
 Ms. Labanyaee Sinha } for creditors Singh
4/1/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)